Application Form for obtaining information
Government of India
Food Safety and Standards Authority of India
Ministry of Health and Family Welfare

Application of seeking information under Right to information Act, 2005

PART-I

1. Name of the Applicant:
2. Gender: Male/Female:
3. Father’s /Mother’s Full Name:
4. Address for Correspondence(with pin code):
5. Telephone /Mobile No.:
6. Email Id(if any):

PART-II

i. Specify the particulars of the information sought for in a separate sheet.

ii. Whether the information sought for is required to be supplied
   a. In printed form
   b. In diskette or floppy

iii. Whether inspection of records also sought.

iv. Whether application fee Rs 10/- (Rupees ten only) paid and if so, please specify mode of payment (Cash/Demand Draft/Indian Postal Order payable to “Sr. Accounts Officer Food Safety and Standards Authority of India (FSSAI), payable at New Delhi”)
   a. Please give details of the demand draft/Banker’s cheque/Indian Postal order enclosed

(No fee is required to be paid if the requester belongs to “below poverty line “category for which proof should be furnished).

Declaration of the Applicant.

a. I am a bonafide citizen of India and owe allegiance to the sovereignty, unity and integrity of India and have not voluntarily acquired the citizenship of another country.

   Place:

   Date:  (Signature of the Applicant)